

(2)

Central Administrative Tribunal, Principal Bench

Original Application No. 2990 of 2001  
M.A. No. 2424/2001

New Delhi, this the 1st day of November, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

1. Shri Jagvir Singh  
S/o Shri Sarda Ram  
R/o D/A/36, New Defence Colony  
Bhopara, Ghaziabad, U.P.
2. Shri Vijay Pal Singh  
S/o Shri Sukhbir Singh  
R/o D-763, Ashok Nagar  
Street No. 3, Shahdara, Delhi
3. Shri Jagdish  
S/o Shri Dal Chand  
R/o H. No. 132, Vill. Dhir Pur  
Nirankari Colony, Delhi
4. Shri G.S. Negi  
S/o Shri Narayan Singh  
R/o 1672, Kalyan Vas, Delhi
5. Shri Ram Kishan  
S/o Shri Bubhsen  
R/o D-3/245, Nand Nagri, Delhi
6. Shri Rotash Kumar  
Shri Panna Lal  
R/o A-121, Street No. 30  
Gaveri, Shahdara, Delhi
7. Shri Damodar Tiwari  
Shri Bishan Dutt  
R/o 1467, Kalyan Vas, Delhi
8. Shri Chander Pal  
Shri Sattan Singh  
R/o Vill-Nizzampur, P.O. Sikenderabad  
Dist. Bulandshahar, U.P.
9. Shri Pritam Singh  
S/o Shri Kanshi Ram  
R/o 351, Nimari Colony,  
Ashok Vihar, Phase-4, Delhi
10. Shri Devi Ram  
S/o Shri Kalu Ram  
R/o Vill. Khajuri Khas, Delhi
11. Ms. Uma Kumari  
W/o Shri Gulzari Lal  
R/o A-74, Shiv Vihar, Delhi
12. Ms. Indra Devi  
W/o Shri Ram Basu  
R/o 943, Kalyanvas, Delhi

*W.D.*

13. Ms. Usha Rani Sharma  
W/o Shri Kishan Gopal Sharma  
R/o 6/254, Dungar Mohalla  
Farsh Bazar, Shahdara, Delhi
14. Shri Vijay Pal Singh  
S/o Shri Sis Ram  
R/o Vill. Kondli, Delhi
15. Shri Ratan Singh  
S/o Shri Sagwa Ram  
R/o 52/11-A, 580, Jwala Nagar,  
Shahdara, Delhi
16. Shri Suresh Pal  
S/o Shri Sunpat  
R/o Aradhak Nagar, Border
17. Shri Sunil Kumar  
S/o Shri Kishan Jai  
R/o 4/194, Trilok Puri, Delhi
18. Shri Madan Lal  
S/o Shri Hira Lal  
R/o A-4/114, Nand Nagri, Delhi
19. Shri Vijay Singh  
S/o Shri Bihari Lal  
R/o U-182, Street No. 4  
Shakarpur, Delhi
20. Shri Moolchand  
S/o Shri Canchiv Singh  
R/o Khora Colony,  
Indra Vihar, Delhi
21. Shri Mahender  
S/o Shri Roshan Lal  
R/o H. No. 179, St. No. 9  
Gnagasaay Colony, Delhi
22. Shri Sita Ram Mazi  
S/o Shri Reni Mazi  
R/o 1461, Kalyanvast  
Delhi
23. Shri Balam Singh  
S/o Shri Kalyan Singh  
R/o I-125, Sector, Noida (U.P.)
24. Shri Ruda Singh  
S/o Shri Samay Singh  
R/o Bhagirath Vihar, Delhi
25. Shri Daya Ram  
S/o Shri Khazan Singh  
R/o 9/4218, St. No. 10,  
Ajit Nagar, Gandhi Nagar,  
Delhi



(A)

26. Shri Ram Kumar  
S/o Shri Bhagwat Prasad  
R/o 5/151, Trilok Puri,  
Delhi
27. Shri Khushi Ram  
S/o Shri Baldev Singh  
R/o 504/15, Circular Road,  
Shahdara, Delhi
28. Shri Prem Lal Sharma  
S/o Shri Pyare Lal  
R/o D-281, Bhajan Pura  
S. No. 19, Delhi
29. Shri Hemant Bhandari  
S/o Shri Padam Singh Bhandari  
R/o 69 A, Lal Bahadur Shastri Hospital  
Delhi
30. Shri Subhash Kumar  
S/o Shri Tale Ram  
R/o 31/299/300  
Trilok Puri, Delhi
31. Shri Lav Kush Sharma  
S/o Shri Girdhari Lal  
R/o 43, Lal Bahadur Shastri Hospital  
Delhi
32. Shri Subhash Chand Bhardwaj  
S/o Shri Sita Ram Bhardwaj  
R/o 37, Lal Bahadur Shastri Hospital  
Delhi

- Applicants

(By Advocate: Shri Vijay Waghey)

Versus

1. Delhi Administration  
through Chief Secretary  
5, Shyam Nath Marg, Delhi-54
2. Union of India  
through the Secretary  
Ministry of Health and Family Welfare,  
Nirman Bhawan, New Delhi
3. The Director General of Health Services  
Ministry of Health and Family Welfare  
Nirman Bhawan, New Delhi
4. The Secretary (Medical)  
Govt. of NCT of Delhi  
Department of Medical & Public Health  
5, Shyam Nath Marg, Delhi-54
5. The Director  
Directorate of Health Services  
Govt. of NCT of Delhi  
Karkardooma, Delhi

V. J.

6. The Chief Medical Officer (East Zone)  
Directorate of Health Services  
Dispensary Building, Geeta Colony  
Delhi

- Respondents

O R D E R (ORAL)

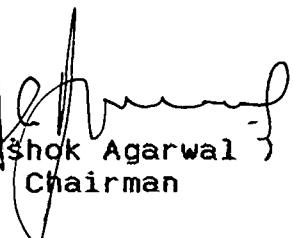
By Justice Ashok Agarwal, Chairman

M.A. 2424/2001 for joining together in a single application, is allowed.

2. Applicants herein are working as Dressers in various Dispensaries of Govt. of NCT of Delhi. Whereas they are being paid salary in the pay scale of Rs. 2650-4000, others who are similarly circumscribed are being paid salary in the pay scale of Rs. 3050-4590. Applicants, in the circumstances, have submitted their representation dated 11.4.2001 at Annexure 'A'. No decision thereon has so far been given.

3. In the circumstances, we find that interests of justice will be duly met by disposing of the present OA at this stage itself even without issue of notices with a direction to respondents to take decision on the aforesaid representation by passing a speaking and a reasoned order and communicate the same to the applicants expeditiously and in any event within a period of three months from the date of service of a copy of this order. We direct accordingly. Present OA is disposed of in the aforesated terms.

  
( S.A.T. Rizvi )  
Member (A)

  
( Ashok Agarwal )  
Chairman